

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO: - 3576- JK (LD) of 2026

DATED:- 09 - 03 - 2026

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal/ any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated: - 09.03.2026

No:-LAW-OIC/3/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

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Annexure to the Government Order No:- 3576- JK(LD) of 2026 dated 09.03.2026

S. No	Case No.	Title of case	OIC	Contact No.
1	WP(C) ___ _/2026	UT of J&K Vs Manpreet Singh	Er. Sanjeev Kumar Gupta, Executive Engineer PHE City Division - II Jammu	7006746504
2	O.A No. 100/2026	Bashiran Bibi Vs UT of J&K and Ors	Er. Sanjeev Kumar Gupta, Executive Engineer PHE City Division - II Jammu	7006746504
3	OA No. 339/2022	Rajesh Kumar Sharma & Others Vs Finance Department	Sh. Nirmal Singh, Executive Engineer, Mechanical Irrigation Division Jammu.	9419172484
4	OA No. 1432/2025	titled Owais Hassan Bhat V/S UT of J&K and Ors	Rehmatullah Shah, Under secretary to the Government, Jal Shakti Department	7780878315
5	WP(C) 197/2026	Dhruv Singh Vs UT of J&K & Ors	Er. Tilak Raj Sharma, Executive Engineer, Flood Control Division, Jammu	9419135183
6	OA No.1007/20 25	Shamsher Singh vs UT of J&K and Others	Jatinder Kumar, Executive Engineer PHE Division Nowshera	7780970138
7	OA No.809/202 5	Om Prakash vs UT of J&K and Others	Jatinder Kumar, Executive Engineer PHE Division Nowshera	7780970138
8	OA No.1579/20 25	Surjeet Singh vs UT of J&K and Others	Jatinder Kumar, Executive Engineer PHE Division Nowshera	7780970138
9		Hoshiari Lal vs UT of J&K and Others	Jatinder Kumar, Executive Engineer PHE Division Nowshera	7780970138
10	OA No 1007/2025	Chander Prakash vs UT of J&K and Others	Jatinder Kumar, Executive Engineer PHE Division Nowshera	7780970138
11	OA 1734/2025	Mohd Razak and ors Vs UT of J&K	Jatinder Kumar, Executive Engineer PHE Division Nowshera	7780970138
12	Manzoor Ahmad Hajam Vs U.T. OF J&K AND OTHERS in O.A No. /2025.		Mr. Sahil Mahajan, Under Secretary to Government Jal Shakti Department	

Reysoque *Jm*